

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Hearing Schedule for the month of October, 2015 (Advance)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
5.10.2015 Monday At 2.30 P.M. Miscellaneous Petition	1.	197/MP/2015	Indian Railways	Petition for Transmission Network for conveyance of power from the generating stations to the injection points of the Railway network under Regulation 7 read with Regulation 12 of the CERC (grant of Connectivity, Long Term Open Access and Medium Term Open Access in the Inter State transmission and related matters) Regulations, 2009.
6.10.2015 Tuesday At 10 30 A.M. Transmission Tariff	1.	206/MP/2014	PGCIL	Approval I for execution of Unified Real Time Dynamic State Measurement (URTDSM) phase-II. <i>(On admission)</i> .
	2.	17/SM/2014	Suo-Moto	Petition for default in payment of UI/Deviation settlement charges for the energy drawn in excess of the drawl schedule by U.P. Power Corporation Limited.
	3.	155/MP/2015	POSOCO	Petition for default in payment of Deviation Charges in excess of the drawl schedule by UPPCL and default in opening letter of Credit towards the nonpayment of deviation charges.
	4.	17/RP/2015	JPL	Review Petition for the review of order dated 7.5.2015 in Petition No. 37/TT/2011
	5.	19/RP/2015	PGCIL	Review Petition for the review of order dated 26.5.2015 in Petition No. 91/TT/2012
	6.	208/TT/2015	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Term and Conditions of Tariff) Regulation 2014 for determination of Transmission tariff from DOCO to 31-03-2019 for Asset 1 Bhiwani-Hisar 400 KV/D/C Line along with associated bays at Bhiwani and Hisar and Asset-2 Lelo Moga Bhiwadi Under NRSSS XXV9 Tariff Block 2014-201
	7.	201/TT/2015	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and Regulation -6 of CERC (Term and Conditions of Tariff) Regulation 2014 for determination of (i) Truing up Transmission tariff for 2009-2014 Tariff block and (ii) Transmission Tariff for 2014 2019 Tariff Block
	8.	199/TT/2015	PGCIL	Approval under Regulation-86 of CERC (Conduct of Business) Regulations, 1999 and Regulation -6 of CERC (Term and Conditions of Tariff) Regulation 2014 for determination of Transmission tariff from DOCO to 31-03-2019 for Sikar- Ratangarh line with associated bays under system Strengthening in Northern Region for Sasan and Mundra UMPP in NR
	9.	139/TT/2014	PGCIL	Approval for determination of transmission Tariff from DOCO to 31.03.2019 for Fiber Optic Communication system (847.124 KM) in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave links in NR.
	10.	403/TT/2014	PGCIL	Petition for determination of Tariff from DOCO to 31.03.2019 for Gooty-madhugiri 400 KV D/C line along with the associated bays & Establishment of new 400/220 KV substation at Madhugiri with 2X500 MVA transformers under Transmission system associated with System strengthening-XIII in Southern regional grid for tariff block 2014-19.
	11.	477/TT/2014	PGCIL	Approval for determination of transmission tariff from DOCO to 31.03.2019 for 80 MVAR Bus reactor at Kotputli S/s under Northern region System Strengthening Scheme XV in Northern Region.
	12.	22/TT/2014	PGCIL	Petition for determination of Fees and Charges for Fibre Optic communication (ULDC) Microwave links (Part-II) in Northern

				region for the period 2009-14 block.
	13.	36/TT/2014	PGCIL	Determination of Transmission Tariff from DOCO to 31.03.2014 for LILO of one Circuit of Neyveli- Trichy 400 KV Line at Nagapattinam PS (Asset-1) for initial arrangement which later shall be bypassed under Transmission System associated with ISGS Projects in Nagapattinam/Cuddalore Area of Tamil Nadu Part-A1(a) in SR for tariff block 2009-14.
	14.	298/TT/2013	PGCIL	Transmission Tariff of 02 Nos 400 KV Line Bays at 400 KV Ranchi S/s for Raghunathpur TPS-Ranchi Transmission Line (DOCO: 01.04.2013) under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region for tariff block 2009-14 period.
	15.	241/TT/2013	PGCIL	Transmission tariff for 220 KV D/C Vapi-Khadoli Transmission line.
	16.	51/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for transmission System associated Contingency Plan for evacuation of power from IL & FS (2X600MW) in Southern Region.
	17.	65/TT/2015	PGCIL	Approval of transmission tariff from DOCO of 07.11.2014 to 31.03.2019 for 400KV, D/C (quad) Ballipara-Bongaigaon Transmission Line along with associated bays at Bongaigaon Substation for 2014-19 Tariff Block period in North-Eastern Region.
	18.	22/TT/2015	PGCIL	Approval for determination of Transmission tariff under System Strengthening in Wardha- Aurangabad Corridor for IPP projects in Chhattisgarh (IPP-G) in WR.
7.10.2015 Wednesday At 10.30 A.M. Generation Tariff	1.	283/GT/2014	NTPC	Approval of tariff of Khalgaon Super Thermal Power Station Stage-II (1500 MW) for the period 1.04.2014 to 31.03.2019.
	2.	290/GT/2014	NTPC	Approval of Tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2014 to 31.3.2019.
	3.	270/GT/2014	NTPC	Approval of Tariff of Simhadri Super Thermal Power Station Stage-I (2x500 MW) for the period from 1.4.2014 to 31.03.2019.
8.10.2015 Thursday At 10.30 A.M. Generation Tariff	1.	20/RP/2015	UPCL	Petition for Review of order dated 10.7.2015 in Petition No.160/2012 pertaining to determination of tariff in respect of Udupi Power Corp. Ltd. to the period from COD till 31.3.2014.
	2.	257/GT/2014	NTPC-sail	Approval for determination of tariff of Bhilai Expansion Power plant (2X250 MW) for the period from 1.4.2014 to 31.3.2019.
	3.	294/GT/2014	NTPC	Approval of Petition for determination of tariff of Simhadri Super Thermal Power Station, Stage-II (1000 MW) for the period from 01.04.2014 to 31.03.2019.
	4.	277/GT/2014	NTPC	Petition for approval of Tariff of Vallur Thermal Power Project (3x500 MW) for the period from 1.4.2014 to 31.03.2019
	5.	280/GT/2014	NTPC	Petition for determination of tariff of Farakka Super Thermal Power Station, Stage-III (1x500 MW) for the period from 01.04.2014 to 31.03.2019.
	6.	285/GT/2014	NTPC	Approval of Petition for determination of tariff of Auraiya GPS (663.36 MW) for the period from 1.4.2014 to 31.3.2019.
	7.	301/GT/2014	NTPC	Approval of Petition for final truing up of tariff of Dadri Gas power Station (829.78 MW) for the period from 01.04.2009 to 31.03.2014
	8	286/GT/2014	NTPC	Approval of Petition for determination of tariff of Faridabad GPS (431.586 MW) for the period from 01.04.2014 to 31.03.2019.

	9.	287/GT/2014	NTPC	Approval of Petition for determination of tariff of Anta GPS (419.33 MW) for the period from 01.04.2014 to 31.03.2019.
	10.	130/MP/2015	GRIDCO	Petition for implementation/enforcement of the provisions of the CERC (Terms & Conditions of Tariff) Regulations, 2014 regarding declaration of Commercial Operation Date in respect of Unit-IV of Barh Super Thermal Power Station Stage-II (660 MW) and for consequential directions.
	11.	130/GT/2014	NTPC	Petition for approval of tariff of Barh Super Thermal Power Station Stage-II (2x660 MW) for the period from anticipated Date of Commercial Operation of 1st Unit (unit No.-iv) to 31.03.2019
	12.	239/GT/2013	DVC	Determination of tariff for inter- state transmission of DVC.
12.10.2015 Monday At 2.30 P.M. Miscellaneous Petitions	1.	197/MP/2015	Indian Railways	Petition for Transmission Network for conveyance of power from the generating stations to the injection points of the Railway network under Regulation 7 read with Regulation 12 of the CERC (grant of Connectivity, Long Term Open Access and Medium Term Open Access in the Inter State transmission and related matters) Regulations, 2009.
15.10.2015 Thursday At 10.30 A.M. Miscellaneous Petitions	1.	229/RC/2015	PGCIL	Petition seeking cancellation of long term access granted to the IPP -cum Long term Customers of the HCPTC Corridors-I and IV for their default is establishing payment security mechanism as provided under the Billing.
	2.	I.A. No.31/2015 in Petition No.55/MP/2015	GITPL	Petition for relinquishment of the Long Term Open Access under the Bulk Power transmission Agreement dated 13.5.2011- under Regulation 18 r/w regulation 32 of the CERC (Grant of Connectivity, Long term Access and medium Term Open Access in inter-state Transmission and related matters) Regulations,2009.
	3.	394/TDL/2014	GPL	Application for grant of inter-State trading license by Gita Power Limited
	4.	218/TL/2015	MTL	Petition Under Section 14 read with Section 13 (1) of the Electricity Act, 2003 for grant of transmission License to Maheshwaram Transmission Limited .
	5.	219/ADP/2015	MTL	Petition for adoption of transmission Charges Under section 63 of the Electricity Act,2003 to Maheshwaram Transmission Limited
	6.	216/MP/2015 With I.A. No.25/2015	ESIL	Petition under Section 79 (1) (f) of the Electricity Act,2003 to declare the levy Cross subsidy Surcharge by the respondent on the petitioner is illegal as the same is violation of section 38 (2) (d) (ii) of the Electricity Act,2003 read with Rules 6 of the Electricity Act,2005. (On admission)
	7.	168/MP/2015	PACL	Petition under Section 66, 79 and other applicable provisions of the Electricity Act, 2003 read with Regulations 14 of the CERC (Terms and Conditions for recognition and issuance of renewable energy certificate for renewable energy generation) Regulations 2010.
	8.	160/MP/2015	NTPC	Petition for determination from Renewable Energy Sources Regulations for applicability of generic tariff for 50 MW Rajgarh Solar PV Station of NTPC Limited.
	9.	166/MP/2015	PGCIL	Petition seeking termination of TSA and Long Term Access granted to the Respondent on account of Its default in establishing payment security along with prayer for compensation and declaratory relief.
	10.	157/MP/2015	CGPL	Petition for seeking adjustment of tariff for increase/decrease in revenue/costs of Coastal Gujarat Power Limited due to "Change in Law" during the Operating Period for the Financial year 2011-12, 2012-13 and 2013-14
	11.	304/MP/2013	GGEL	Petition for adjustment of generation tariff and other consequential reliefs. (Shifted to 17.12.2015)

	12.	312/MP/2013	RSTEL	In the matter of the Power Purchase Agreement 8th January 2011 (PPA) entered into between NTPC Vidyut Vyapar Nigam Limited and Rajasthan Sun Technique private Limited. In the matter of Compensatory Tariff on account of depreciation in rupee. (Shifted to 17.12.2015)
	13.	313/MP/2013	RSTEL	For adjustment of tariff, extension of time for execution of project and other consequential reliefs. (Shifted to 17.12.2015)
	14.	327/MP/2013	DSPL	The matter of the Power Purchase Agreement 8th January 2011 (PPA) entered into between NTPC Vidyut Vyapar Nigam Limited and Rajasthan Sun Technique private Limited. In the matter of Compensatory Tariff on account of Direct Normal Irradiance (DNI) (Shifted to 17.12.2015)
	15.	14/MP/2014	KVK Energy	Petition for adjustment of tariff, extension of time for execution of project and other consequential reliefs. (Shifted to 17.12.2015)
	16.	16/MP/2014	MEIL	Petition under Section 79(1)(b) read with section 79(i)(f) of the Electricity Act, 2003 for adjustment of capacity utilization factor, extension of time for execution of project and other consequential reliefs. (Shifted to 17.12.2015)
	17.	41/MP/2014	AREL	Petition for adjustment of capacity utilization, adjustment of tariff, extension of time for execution of project and other consequential reliefs. (Shifted to 17.12.2015)
	18.	42/MP/2014	CIAL	Petition for adjustment of tariff, extension of time for execution of project and other consequential reliefs. (Shifted to 17.12.2015)
	19.	210/MP/2015	KBUNL	Seeking permission for injection of Infirm Power for testing including full load operation of Unit-3 of MTPS stage-II of KBUNL beyond 6 months from initial synchronization.
15.10.2015 Thursday At 2.30 P.M. Miscellaneous Petitions	20.	153/MP/2015	SPL	Application for computation of compensation for change in law events during Operating period.
20.10.2015 Tuesday At 10.30 A.M. Transmission tariff	1.	19/RP/2015	PGCIL	Review Petition for the review of order dated 26.5.2015 in Petition No. 91/TT/2012
	2.	58/TT/2013	PGCIL	Transmission Tariff of Extension of 400/220 KV Ballabgarh S/S under 765 KV system for Central Part of Northern Grid Part-III
	3.	127/TT/2014	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of tariff) Regulations 2014 for determination of Transmission Tariff from DOCO to 31.03.2019 for LILO of both circuits of Tuticorin JV-Madurai 400KV D/C (Quad) line at Tuticorin Pooling Station along with new 765KV Pooling Station at Tuticorin (initially charged at 400 KV) including 1X 80 MVAR, 400 KV Bus Reactor under Transmission System associated with Common System Associated with Costal Energy Private Limited & Ind- Bharat Power (Madras) Limited LTOA Generation Projects in Tuticrin Area- PART-A in SR.
	4.	111/TT/2013	PGCIL	Transmission tariff for New Wanpoh, associated with NRSSXVI.
	5.	97/TT/2014	PGCIL	Approval for determination Tariff from DOCO to 31.03.2014 for 3X110 MVAR Line reactor for 765KV D/C Raipur PS-Wardha Line 1 Ckt#2 to be charged as Bus reactor at Wardha SS under Integration of Pooling stations in Chhatisgarh with central part of WR for IPP generation projects in Chhatisgarh (IPP C) for tariff

				block 2009-14 period.
	6.	17/TT/2014	PGCIL	Petition for approval for determination of Fees and Charges for Fibre Optic communication system in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave links in North Eastern Region of for the period 2009-14 block.
	7.	410/TT/2014	PGCIL	Approval for determination of Transmission Tariff from DOCO to 31.03.2019 for (A) ICT 500 MVA 400/220 KV Bassi Extension Substation, (B) ICT 315 MVA 400/220 KV Allahabad Extension Substation , (C) ICT 500 MVA 400/220 KV Meerut Extension Substation under (D) 400/220KV, 105MVA ICT along with associated bays at Wagoora Substation, (E) 500 MVA ICT along with associated bays at Ludhiana S/s (DOCO: 01.04.2014) and (F) 2 no. of 220 KV bays at Ludhiana S/s under the Augmentation of Transformers in Northern region-part-A in Northern Region.
	8.	104/TT/2013	PGCIL	Transmission tariff for Siliguri-Purnea and other elements under ERSS-I.
	9.	540/TT/2014	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 9.292 KMs of Fibre Optic Communication system (Central Sector) and 392.393 Km of Fibre Optic Communication system (State Sector) (DOCO-01.04.2014) in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave links in NER.
27.10.2015 At 10.30.A.M. Tuesday Transmission Tariff	1.	122/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for Combined elements of i) Additional bays at Kolar and Hosur for second circuit of Kolar-Hosur 400 KV D/C line and ii) 400KV Hiriyur sub-station, including 315 MVA auto transformer & LILO of Davangere-Hoody 400 KV D/C line at Hiriyur with associated bays under System Strengthening Scheme-II in Southern Region.
	2.	123/TT/2014	PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block. for Special Energy Meters in Southern Region. 3
	3.	124/TT/2014	PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for combined elements 9a) LILO of Nagarjunasagar-Raichur 400 KV Line at Mehboobnagar and (b) LILO of both the Circuits of Nellore- Sriperumbudur 400 KV D/c line at Almathi under System Strengthening scheme-iv in SR.
	4.	137/TT/2014	PGCIL	Approval for determination of (i)Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 230 KV Neyveli- Bahoor transmission line in SR.
	5.	138/TT/2014	PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for combined elements of (i) 315 MVA 400/220 KV Auto transformer at Hyderabad and (ii) 50 MVAR Reactor at Cuddapah under CTP augmentation in SR.
	6.	140/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for 400 KV D/C Kaiga-Sirsi transmission line in SR.
	7.	141/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for 400 KVJeypore-Gazuwaka transmission line along with associated bays and (b) 500 MW HVDC back to back stations at Gazuwaka in SR.

	8.	143/TT/2014	PGCIL	Approval for determination of (i) Truing up Transmission tariff for 2009-14 tariff Block and (ii) Transmission tariff for 2014-19 tariff block for a) 40% fixed series compensation on Gooty-Neelmangla line-II at Gooty and b) 40% fixed series compensation on Gooty- Neelmangla line-I at Gooty, Kadapa-Nagarjunasagar Circuit-I and Circuit-II at Kadapa under Fixed Series Compensation Package in SR.
	9.	144/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for LILO of one circuit of existing Neyveli-Trichy- 400 KV D/C line at Neyveli TPS-I Expansion switchyard in SR.
	10.	145/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for 315 MVA ICT-III at Nagarjunasagar Sub-station along with associated bays equipments in SR.
	11.	166/TT/2014	PGCIL	Approval for determination of Truing up Transmission Tariff for 2009-14 block and Transmission Tariff for 2014-19 of (a) 220 KV D/C Kayamkulam-Edamon transmission line; and (b) 220 KV D/C Kayamkulam-Pallom transmission line with associated bays under Kayamkulam transmission System in Southern Region (Notional DOCO: 01.12..1999), for tariff block 2014-19.
	12.	167/TT/2014	PGCIL	Approval for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 400 KV D/C Vijayawada- Nellore Transmission line, 400 KV D/C Nellore-Sriperumbudur line, New 400 KV Switching station at Nellore, extension of Vijayawada and Sriperumbudur sub-station with associated bays under system strengthening scheme in SR.
	13.	28/TT/2014	PGCIL	Determination of transmission Tariff for Loop-out of 220KV Jalandhar-hamirpur line at Hamirpur (To be used as LILO of 1st Ckt. Of 220KV Hamirpur-Jalandhar T/L (DOCO:01.01.2014) under the Strengthening Scheme in Northern region for the tariff block 2009-14 period in NR.
	14.	36/TT/2013	PGCIL	Transmission Tariff for Northern Region System Strengthening Scheme (NRSSS) -XX.
	15.	127/TT/2014	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of tariff) Regulations 2014 for determination of Transmission Tariff from DOCO to 31.03.2019 for LILO of both circuits of Tuticorin JV-Madurai 400KV D/C (Quad) line at Tuticorin Pooling Station along with new 765KV Pooling Station at Tuticorin (initially charged at 400 KV) including 1X 80 MVAR, 400 KV Bus Reactor under Transmission System associated with Common System Associated with Costal Energy Private Limited & Ind- Bharat Power (Madras) Limited LTOA Generation Projects in Tuticrin Area- PART-A in SR
	16.	445/TT/2014	PGCIL	Approval for determination of truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Tuticorin JV -Madurai 400 KV D/C (Quad Conductor) Line and extension of 400/220 madurai sub-station under ATS of Tuticorin JV TPS (DOCO 01.02.2012) in SR.
	17.	19/RP/2015	PGCIL	Review Petition for the review of order dated 26.5.2015 in Petition No. 91/TT/2012.
29.10.2015	1.	182/MP/2015	TPDDL	Petition seeking termination of PPA for NTPC plants regulated by

Thursday At 10.30 A.M. Miscellaneous Petitions (Shifted to 06.11.2015)	2.	183/MP/2015	MEPL	the Commission due to unexplained delay, uneconomic, unviable and imprudent PPA's . (Shifted to 06.11.2015) Petition Under section 79 (1) (f) of the Electricity Act,2003 for adjudication of disputes over an increase in tariff sought by the Petitioner for its Power plant selling to AP and Telangana (Shifted to 06.11.2015)
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Sd/-
(T. D. PANT)
Deputy Chief (Legal)
26.10.2015